

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3301
ANSWERED ON 20.03.2025**

BREAKDOWN OF HOUSEHOLD WITH AND WITHOUT ELECTRICITY

3301. SHRI GURMEET SINGH MEET HAYER:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the total number of households with and without electricity access across the country, district-wise;**
- (b) the details of the number of households have and have not 24x7 ensured electricity supply; and**
- (c) the details of the areas with 24x7 electricity assurance, instances of power downtime reported during the last three years along with reasons and average downtime duration?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/Power Utility. Government of India has been supporting the States/ UTs through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) to improve access and quality of power supply to all consumers. These schemes stand closed as on 31.03.2022.

Under DDUGJY, electrification of all census villages was taken up and a total of 18,374 villages were electrified (State/UT-wise details at Annexure-I). Under SAUBHAGYA, as reported by States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA period. (State-wise details at Annexure-II)

Government of India is further supporting the States for grid electrification of households left-out during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July,2021.In addition, all households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and households belonging to Scheduled Tribes under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,643 Cr. have been sanctioned for electrification of 10,19,030 households (State/UT-wise details placed at Annexure-III). All Household electrification works sanctioned under RDSS are to be completed by the sunset date of the scheme.

(c): As per Rule (10) of the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture. The Rules are applicable for all States and for all areas including urban and rural areas. The data related to hours of supply in States/ UTs below feeder level i.e. at household level, is not maintained by Ministry of Power.

There is adequate availability of power in the country. Present installed generation capacity in the country is 466 GW. Government of India has addressed the critical issue of power deficiency by adding 234 GW of generation capacity since April, 2014 transforming the country from power deficit to power sufficient. Further, addition of 2,01,088 ckm of Transmission lines, 7,78,017 MVA of Transformation capacity and 82,790 MW of Inter-Regional transmission capacity has been achieved since 2014 with capability of transferring 1,18,740 MW from one corner of the country to another. However, there are few States that have met with shortages in the last three years. The State/UT-wise power supply position for last three years is given at Annexure-IV.

Ministry has advised these States to procure power from the surplus States/Generating Companies (GENCOs). Further, Government of India has taken following measures to ensure uninterrupted and reliable power supply in the Country:

- i. Steady supply of coal to all the thermal power plants is being ensured to prevent fuel shortages.**
- ii. Gas-based power plants of NTPC as well as other generators are being scheduled during high power demand period.**
- iii. All the GENCOs including IPPs and Central generating stations have been advised to generate and maintain full availability on daily basis excluding the period of planned maintenance or forced outage.**
- iv. Hydro based generation is being scheduled in a manner so as to conserve water for meeting demand during peak period.**
- v. Planned maintenance of generating units is being minimized during period of high demand.**
- vi. New power generation capacity is being monitored closely for timely addition.**
- vii. Government has facilitated power trading through regulatory framework whereby states with surplus generation can sell power to states which are in deficit through three (3) power exchanges viz. Indian Energy Exchange (IEX), Power Exchange India Ltd (PXIL) and Hindustan Power Exchange Ltd.**
- viii. Electricity market has been reformed by adding the Real Time Market (RTM), Green Day Ahead Market (GDAM), Green Term Ahead Market (GTAM), High Price Day Ahead Market (HPDAM) in Power exchange. Also, there is DEEP portal (Discovery of Efficiency Electricity Price) for e-bidding and e-Reverse for procurement of short-term power by DISCOMs.**

**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION
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State-wise number of villages electrified under DDUGJY

Sl. No.	State	No. of Villages Electrified under DDUGJY
1	Arunachal Pradesh	1483
2	Assam	2732
3	Bihar	2906
4	Chhattisgarh	1078
5	Himachal Pradesh	28
6	J&K	129
7	Jharkhand	2583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

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**Number of Households electrified since the launch of SAUBHAGYA scheme
incl. Additional Households under DDUGJY**

Sl. No.	Name of the States	No. of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

**Not funded under SAUBHAGYA Scheme*

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**Household Electrification Works sanctioned under RDSS
(PVTG + Addl HHs + VVP)**

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned
A.	Addl. HHs Sanctioned under RDSS			
1	Rajasthan	459.18	275.51	1,90,959
2	Meghalaya	435.7	392.13	50,501
3	Mizoram	79.9	71.91	15,167
4	Nagaland	69.55	62.59	10,004
5	Uttar Pradesh	931.04	558.62	2,51,487
6	Andhra Pradesh	49.24	29.55	15,475
7	Jharkhand	7.47	4.48	872
8	Jammu & Kashmir	77.1	69.39	10,730
9	Bihar	238.86	143.32	35,467
10	Assam	785.55	706.99	1,27,111
11	Arunachal Pradesh	47.11	42.4	6,506
12	Manipur	214.44	193	36,972
13	Chhattisgarh	316.51	189.9	63,161
14	Kerala	0.33	0.2	40
Total (A)		3,711.98	2,739.99	8,14,452
B.	Electrification works sanctioned under RDSS in Vibrant Villages			
1	Himachal Pradesh*	6.08	5.47	0
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
Total (B)		39.34	35.41	2,837
C.	Electrification of PVTG Households through Grid Connectivity under PM-JANMAN			
C1	Sanctioned under RDSS			
1	Andhra Pradesh	88.71	53.23	25,054
2	Bihar	0.28	0.17	51
3	Chhattisgarh	38.17	22.9	7,077
4	Jharkhand	74.13	44.47	12,442
5	Madhya Pradesh	143.39	86.02	29,290
6	Maharashtra	26.61	15.96	8,556
7	Rajasthan	40.34	24.2	17,633
8	Karnataka	3.77	2.26	1,615
9	Kerala	0.86	0.52	345
10	Tamil Nadu	29.89	17.94	10,673
11	Telangana	6.79	4.07	3,884
12	Tripura	61.52	55.37	11,664
13	Uttarakhand	0.6	0.54	669
14	Uttar Pradesh	1.1	0.66	316
Sub Total (C1)		516.15	328.31	1,29,269

C2	PVTG HH electrification covered under State Plan**			
1	Gujarat	0	0	
2	Odisha	0	0	
3	West Bengal	0	0	
Sub Total (C2)				
Total (C=C1+C2)		516.15	328.31	1,29,269
D.	Electrification of Tribal Households identified under DA-JGUA			
D1	Sanctioned Households			
1	Andhra Pradesh	19.12	11.47	4,921
2	Arunachal Pradesh	8.2	7.38	1,938
3	Bihar	61.4	36.84	7,117
4	Chhattisgarh	11.98	7.19	2,550
5	Himachal Pradesh	0.55	0.49	100
6	Karnataka	32.13	19.28	4,229
7	Kerala	5.88	3.53	1,097
8	Madhya Pradesh	39.82	23.89	6,493
9	Maharashtra	2.07	1.24	480
10	Telangana	110.73	66.44	26,525
11	Tripura	40.69	36.62	7,677
12	Uttar Pradesh	32.21	19.32	6,867
SubTotal (D1)		364.77	233.69	69,994
D2	Sanctioned Public Places			
1	Andhra Pradesh	0.7	0.42	182
2	Arunachal Pradesh	0.04	0.03	9
3	Madhya Pradesh	1.5	0.9	256
4	Telangana	2.89	1.74	672
5	Tripura	2.31	2.08	512
6	Uttar Pradesh	0.13	0.08	30
Sub Total (D2)		7.58	5.26	1,661
Total (D=D1+D2)		372.34	238.95	71,655
E.	Electrification works sanctioned under PM-AJAY			
1	Andhra Pradesh	3.5	2.1	811
2	Madhya Pradesh	0.002	0.001	6
Total (E)		3.5	2.1	817
Grand Total (A+B+C+D+E)		4,643.32	3,344.75	10,19,030

ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3301 ANSWERED IN THE LOK SABHA ON 20.03.2025

Power supply position of States/UTs in last three years

State/UT	FY23				FY24				FY25*			
	Energy Requirement	Energy Supplied	Energy not Supplied		Energy Requirement	Energy Supplied	Energy not Supplied		Energy Requirement	Energy Supplied	Energy not Supplied	
	(MU)	(MU)	(MU)	(%)	(MU)	(MU)	(MU)	(%)	(MU)	(MU)	(MU)	(%)
Chandigarh	1,788	1,788	0	0.0	1,789	1,789	0	0.0	1,843	1,843	0	0.0
Delhi	35,143	35,133	10	0.0	35,501	35,496	5	0.0	35,935	35,924	12	0.0
Haryana	61,451	60,945	506	0.8	63,983	63,636	348	0.0	65,605	65,575	30	0.0
Himachal Pradesh	12,649	12,542	107	0.8	12,805	12,767	38	0.0	12,495	12,458	37	0.3
UT of J&K and Ladakh	19,639	19,322	317	1.6	20,040	19,763	277	0.0	18,526	18,439	87	0.5
Punjab	69,522	69,220	302	0.4	69,533	69,528	5	0.0	72,623	72,623	0	0.0
Rajasthan	101,801	100,057	1,745	1.7	1,07,422	1,06,806	616	0.0	104,549	104,245	304	0.3
Uttar Pradesh	144,251	143,050	1,201	0.8	1,48,791	1,48,287	504	0.0	153,505	153,203	302	0.2
Uttarakhand	15,647	15,386	261	1.7	15,644	15,532	112	0.0	15,563	15,521	42	0.3
Chhattisgarh	37,446	37,374	72	0.2	39,930	39,872	58	0.1	38,757	38,729	28	0.1
Gujarat	139,043	138,999	44	0.0	145,768	145,740	28	0.0	138,514	138,514	0	0.0
Madhya Pradesh	92,683	92,325	358	0.4	99,301	99,150	151	0.2	95,286	95,162	124	0.1
Maharashtra	187,309	187,197	111	0.1	207,108	206,931	176	0.1	183,137	183,078	59	0.0
DD & DNH	10,018	10,018	0	0.0	10,164	10,164	0	0.0	9,925	9,925	0	0.0
Goa	4,669	4,669	0	0.0	5,111	5,111	0	0.0	4,904	4,904	0	0.0
Andhra Pradesh	72,302	71,893	410	0.6	80,209	80,151	57	0.1	71,471	71,468	3	0.0
Telangana	77,832	77,799	34	0.0	84,623	84,613	9	0.0	78,531	78,527	4	0.0
Karnataka	75,688	75,663	26	0.0	94,088	93,934	154	0.2	82,127	82,123	4	0.0
Kerala	27,747	27,726	21	0.1	30,943	30,938	5	0.0	28,597	28,588	8	0.0

Tamil Nadu	114,798	114,722	77	0.1	126,163	126,151	12	0.0	118,313	118,308	5	0.0
Puducherry	3,051	3,050	1	0.0	3,456	3,455	1	0.0	3,244	3,244	0	0.0
Lakshadweep	64	64	0	0.0	64	64	0	0.0	61	61	0	0.0
Bihar	39,545	38,762	783	2.0	41,514	40,918	596	1.4	41,259	41,085	174	0.4
Jharkhand	13,278	12,288	990	7.5	14,408	13,858	550	3.8	13,941	13,865	76	0.5
Odisha	42,631	42,584	47	0.1	41,358	41,333	25	0.1	39,132	39,108	24	0.1
West Bengal	60,348	60,274	74	0.1	67,576	67,490	86	0.1	65,075	64,984	91	0.1
Sikkim	587	587	0	0.0	544	543	0	0.0	516	516	0	0.0
Andaman and Nicobar	348	348	0	0.1	386	374	12	3.2	386	375	11	2.9
Arunachal Pradesh	915	892	24	2.6	1,014	1,014	0	0.0	956	956	0	0.0
Assam	11,465	11,465	0	0.0	12,445	12,341	104	0.8	11,897	11,891	6	0.0
Manipur	1,014	1,014	0	0.0	1,023	1,008	15	1.5	978	974	5	0.5
Meghalaya	2,237	2,237	0	0.0	2,236	2,066	170	7.6	1,874	1,873	0	0.0
Mizoram	645	645	0	0.0	684	684	0	0.0	647	647	0	0.0
Nagaland	926	873	54	5.8	921	921	0	0.0	865	865	0	0.0
Tripura	1,547	1,547	0	0.0	1,691	1,691	0	0.0	1,779	1,779	0	0.0
All India	1,513,497	1,505,914	7,583	0.5	1,626,132	1,622,020	4,112	0.3	1,547,785	1,546,229	1,555	0.1

*** Provisional**
